

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CP/16/2017

PETITION NUMBER :

NAME OF THE APPLICANT : GNSA INFOTECH PVT LTD

UNDER SECTION : 14(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

01.	T. N. SRIDHARAN	PCS	T. N. Sridharan 938 042426 CP 19,
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ORDER

Shri T N Sridharan, PCS representing the applicant present. Report of ROC is placed on record. Heard arguments of the applicant. **Order reserved.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)